



File No. 10/36/2016-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 21st October 2019


OFFICE ORDER

Consequent to the letter no A-12023/1/2019-Ad-IV-MCA dated 16.10.2019 of Ministry of Corporate Affairs. In view of administrative exigencies and in exercise of the powers conferred vide notification no. G.S.R. 682(E) dated 23.9.2019 issued by Central Government Ministry of Corporate Affairs following posting/transfer of Member of the National Company Law Tribunal is made with immediate effect: -

S. No.	Name of Member	Present Posting	New Posting
1	Shri Ashutosh Chandra, Member (Technical)	NCLT, Guwahati	NCLT, Bengaluru

The Hon'ble Member is requested to join at new station forthwith.

This issues with the approval of Hon'ble President, NCLT.


(Shiv Ram Bairwa)
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. PPS to the Secretary, Ministry of Corporate Affairs, New Delhi
4. Shri Ashutosh Chandra, Member (Technical) NCLT Guwahati
5. Deputy Registrar, NCLT Guwahati
6. Deputy Registrar, NCLT Bengaluru
7. Pay & Accounts Officer, Ministry of Corporate Affairs, Kolkata
8. Pay & Accounts Officer, Ministry of Corporate Affairs, Chennai
9. The Senior Accounts officer, NCLT, New Delhi
10. NCLT website/ Notice Board.
11. Guard File.